

(32)

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. No 282/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> September 2017, 10.30 A.M

Name of the Company		Dr. Narendra Prasad & Anr. -Vs- Arvind Hospital Pvt.Ltd & Ors	
Under Section		397/398 O & M	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. Ratnanko Banerjee (Sr. Adv)
2. MR. Shounak Mitra (Adv)
3. MR. Soumato Ghose (Adv)
4. MR. Zulfiqar Ali Al-Bader (Adv)

} Petitioners  
20/9/17

2. MR. Kalyan Shankar - Respondent  
ORDER

The Ld. Senior Counsel for the petitioner and the Ld. Counsel for the respondents are present.

The parties informed that pleadings are complete in this case. There are remote chances of any settlement and prayed for hearing of the case on the next date.

Both the parties are directed to file their written statement within four weeks.

List on 17-11-2017 for argument.

Sd/-  
(Jinan KR)  
Member(J)

Sd/-  
(Vijai Pratap Singh)  
Member(J)